

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 14/BB/2018	-	Admission	252(3)	M/s Hiremath Hospital Pvt Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Shreyan.A
9036118414
for VGB Associates


Petitioner



ORDER

Counsel for Petitioner is present. He is directed to file affidavit of the Company undertaking to file all the returns within 30 days from the date of restoration. Counsel for Petitioner is further directed to file Balance Sheet of the Company till 31.03.2017, for relevant orders. List it on 01.02.2018.


Member (T)


Member (J)